IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI SPECIAL BENCH

C.P. No. 32(ND)/2010

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M/s. Rajan Cosmetics (Madras) Ltd.

.....Petitioner

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M/s. SRM Infrastructure Pvt. Ltd. & Ors.

.....Respondents

SECTION:

UNDER SECTION 397-398

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Petitioner(s)

ORDER

No one is present to address arguments. Accordingly, the hearing is deferred to 12.10.2017 in the interest of justice.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(R. VARADHARAJAN) (MEMBER JUDICIAL)

29.08.2017 Vineet